

Pakistan over its nuclear activities. It is held that the first uranium bomb dropped over Hiroshima in Japan was never tested. Only component sub-systems were statistically tested to give the confidence that the whole system would be effective. It may be recalled that in last November, the USA authorities in Texas had quietly deported a Pakistani businessman having links with the Pak Atomic Energy Commission on charges of illegally trying to ship 50 Krytrons switches to Pakistan. These switches are devices capable of switching 'on' and 'off' in less than one-millionth of a second.

If Pakistan acquires nuclear weapons capability, in that case it will change the entire situation in the sub-continent. In view of these developments, I urge the Government to review our defence preparedness and initiate necessary steps.

(v) Demand for a TV Centre at Keonjher,
Orissa

SHRI HARIHAR SOREN (Keonjhar) : Keonjhar is abundant with mineral resources. Thousands of people from all parts of Orissa, Bihar, West Bengal, Uttar Pradesh, Haryana, Punjab and Delhi have been working in the Iron Ore mines in this district. There are many colleges of Arts, Science, Commerce, Law and Education located in this district.

The Government of India have set up many Television Centres in the country during the Sixth Plan. But there are many backward districts in Orissa where TV Stations have not been set up so far. Keonjher in Orissa is one such district.

The history of this district is very old. The history and culture of Orissa will remain incomplete without contribution of Keonjher. Therefore, it is one of the important district in Orissa. If all these aspects are taken into consideration the establishment of TV Station at Keonjher will required top priority. If a Television Centre is established in Keonjher district it will cater to the need of the people of its neighbouring districts Mayurbhanj, Sundargarh and Dhenkanal districts as well. The ancient literature, songs, dances and culture of the local tribes can be properly telecast through that new TV Station.

In view of this, I demand that a Television Station is set up at Keonjher, without any further delay.

(vi) Need to stop the proposed auctioning of Modern Rice Mills by Food Corporation of India

DR. A. KALANIDHI (Madras Central) : It is understood that the Food Corporation of India Ltd. proposes to auction their Modern Rice Mills all over the country on the plea that they are running in heavy loss, thereby adding another 10,000 people directly and indirectly involved, in the ocean of unemployment. Recently, the Modern Rice Mills in the South and North have changed to use Hush Furnace instead of costly imported Furnace Oil and saved about 60 lakhs of rupees every year. The loss is due to various factors such as power cut, break-down of mechanical or electrical appliances, non-availability of spares, non-availability of paddy, labour and space. There is no proper planning in the running of these mills, leading to heavy loss. When Government is thinking of taking over under its fold the vital sectors, it is ironical to lease these Modern Rice Mills by conducting auction. If this is resorted to, the procurement of paddy, etc. for distribution through public distribution system will be affected. Private persons will exploit the situation and deprive the public of their daily bread. The Food Corporation of India not only proposes to lease the Modern Rice Mills but also the solvent extraction plant and godown operations. An indepth study of the fuction of these plants will amply reveal that their unecconomical functioning has been only due to ineffective management and ineffective supply of infrastructure. There is a case for more Modern Rice Mills and Godowns. In the best interest of our country; public employees, I would request Government of India to immediately act in continuing these Modern Rice Mills, etc by the F. C. I. and stop the proposed auctioning.

(vii) Construction of two Lane Bridge on National Highway No. 9 on Maniyeru river at Keesara Village in Krishna District

SHRI V. SOBHANADREESWARA RAO (Vijayawara) : The bridge at Keesara

village in Krishna district on Muniyeru River on national highway No. 9 was damaged on 14th May, 1985 due to collapse of a span resulting in serious obstruction to the traffic. The traffic was diverted through Kanchikacherla-Madhira-Nandigama route which is 60 kms extra. Damaged structure was removed and the span is connected temporarily with daily bridge arrangement. It is such an important bridge that no an average daily four thousand vehicles used to pass over it out of which three thousand are commercial vehicles. Now only buses and cars are allowed while the trucks, tractors, truck-trailors etc. have to go over the alternative route mentioned above involving huge expenditure and waste of time. So, I request the Union Government to take immediate steps for construction of two lane bridge estimated to cost Rs. 4 crores to replace the old single lane bridge which is of national importance and an important link between North and South.

[*Translation*]

(viii) Drought and famine conditions in UP and need for Central help

SHRI HARISH RAWAT (Almora) : Mr Deputy Speaker, Sir, famine situation conditions have developed due to severe drought in many parts of the country. Famine stricken Adivasis in some parts of Madhya Pradesh have resorted to lost and violent activities. Such a situation can arise in many parts of UP also. The Study Team sent by U P Government to study the drought condition has given comprehensive proposals to the Central Government to face drought and famine conditions. Some of these are short term proposals to deal with the situation immediately and some are long-term proposals. The State Government have asked for considerable funds for this purpose. It is generally seen that due to non availability of Central assistance in time, the people are unable to get timely relief.

I therefore, request the Union Agriculture Minister that financial assistance asked for by the U. P. Government to meet the drought and famine situation may be provided immediately.

12.18 hrs.

DEMAND FOR GRANTS (Punjab),
1985-86 contd.

[*English*]

MR. DEPUTY SPEAKER : The House will now take up further discussion and voting on the Demands for Grants in respect of the Budget for the State of Punjab for 1985-86.

[*Translation*]

SHRI HARISH RAWAT (Almora) : Mr. Deputy Speaker Sir, it is a matter of happiness for all of us that this House will not have any need to discuss budget proposals of Punjab in future and for this we all would like to thank the Hon. Prime Minister and Akali leadership. Punjab had been passing through a very critical period for the last few years, which has affected the economic condition of not only Punjab but the entire country. Not only the economic condition of the country but the unity and integrity of the country also were jeopardised. Today that sad period has ended. We all are having a sigh of relief. Like an able political leader, the Hon. Prime Minister has not cared about his ego and political animosity and has crossed all the possible hurdles and has proved that in future Rajiv ji will be remembered as one of the greatest Prime Ministers of this country. This achievement is the result of the efforts of our Prime Minister. We never imagined that it will happen so soon. It is also a matter of happiness that the Opposition has also supported the step taken by the Hon. Prime Minister and the attitude shown by Akali Dal. The entire country has supported it. We all hope that the agreement reached yesterday, about which an announcement has been made in this House, will have a favourable effect in Punjab also. It is not known how the persons, about whom doubt still prevails, will react to it. We pray to God that good sense may prevail upon them so that they may welcome this agreement. We also hope that the President of the other Akali Dal, Shri Joginder Singh will support Shri Longowal. Akali Dal and some people of Punjab, who were campaigning that they were isolated, will now come into the mainstream of the nation. Punjab